

Listed on : . .2015

Court No. :

Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO.8671 OF 2015

ABHISHEK MISHRA

...Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

... Respondent(s)

OFFICE REPORT

The matter above mentioned has been filed by M/s. Vidhi International, Advocate on behalf of Petitioner against the Judgment and Order dated 26.08.2015 of the High Court of Judicature at Allahabad, Uttar Pradesh in Criminal Appeal No. 2216/2006.

It is submitted that the instant matter is tagged with Special Leave Petition (Crl.) No. 8649 of 2015 as both are arising out of same Judgment. Hence, listed together.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 10th day of September, 2015.

Sd/-

ASSISTANT REGISTRAR

COPY TO:

M/s. Vidhi International, Advocate
112, New Lawyer's Chambers, S.C.I., N.D.

ASSISTANT REGISTRAR